

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 42 OF 2017

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Versus

M/s Jaiprakash Power Ventures Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Purushaindra Kaurav
Mr. Ravin Dubey

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit
Ms. Nishtha Kumar

ORDER

List the matter for hearing on **14.09.2018.**

(S. D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson